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C.C.A. No.16/2002 in O.A. No.1501/2000

27.5.2002

Hon'ble Mr. C.S. Chadha AM

List has been revised. Shri S.K. Mishra for the applicant.

On 24.5.2002, the learned counsel for the responde had placed before us a copy of the order dated 10.12.20 by which the representation of the applicant was decide The counsel for the applicant had prayed for time to ascertain the correctness. The copy of the order dated 10.12.2001 was also despatched at the address of the applicant.

In the circumstances, as the order has been compliwith, nothing remains to be decided in this application.

The contempt application is rejected. Notices are discharged. No order as to costs.

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V. C.

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